

ANNEXURE -1

Name of Corporate Debtor : M/s Albanna Engineering (India) Private Limited

Date of commencement of Liquidation : Dec 2,2021

List of stakeholders as on : Jan 6,2022 (Subject to reconciliation)

List of Secured Financial Creditors

														Amount (Rs)	
		Details of Claims Received		Details of Claim Admitted											
Sl no	Name of Creditor	Date of Receipt	Amount of Claim	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Whether security int relinquished (Y/N)	Details of security interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues which may be set off	Amount of claim rejected	Amount of claim under verification	Remarks
1	Punjab National Bank	28-12-2021	6,09,44,983	5,58,95,489	Financial Loan	Yes	N	Personal guarantee	Yes	86	0	0	50,49,494		Note -1
2	Gosree Finance Ltd	30-12-2021	89,79,976	89,79,976	Financial Loan	Yes	N	Personal guarantee	No	14	0	0	0	0	Note -1
3	Sreekumar S Nair	06-01-2022	1,11,08,520	-	Financial Loan	No	NA	NA	No	-	0	0	1,11,08,520	0	Note -2
			8,10,33,479	6,48,75,465									1,61,58,014	-	

Note:

Note-1: Relinquishment of security interest : In the absence of assets for recovery the financial creditors do not seem to have any secured assets to recover other than personal guarantees. M/s Punjab National Bank has in addition , the corporate guarantee of 100% holding company of ther CD in UAE from which Rs. 10.82 crores cr has already been recovered and adjusted from above loan.

Note 2: Mr. Sreekumar S Nair : The person is the POA holder of the 100% Holding Company in UAE and ex GM of CD. During Liquidation suddenly claims to be Fin Creditor having given employee loans to CD which is against the Companies Act ,2013. He did not raise claim during 10 COC meetings, NCLAT appeal and NCLT proceedings.